रही है। लेकिन संसद भवन में खान-पान की व्यवस्था रेल प्रशासन द्वारा चलायी जा रही है।

(ख) भीर (ग) प्रश्न नहीं उठता।

### Railway line between Daya Basti and Nava Azadpur

8784. SHRI VIJAY KUMAR MAL-HOTRA: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether it is proposed to have a rail link between Daya Basti and Naya Azadpur station (Delhi);
  - (b) if not, the reasons thereof;
- (c) have the railway authorities received any representation from the public in this matter; and
  - (d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The following two rail links between Daya Basti and New Azadpur Stations already exist:

- (i) Direct link via the Delhi avoiding line between Daya Basti and New Azadpur; and
- (ii) via Delhi and Subzimandi.
- (b) Does not arise.
- (c) No.
- (d) Does not arise.

## Appointment of Members of MRTP Commission

8785. SHRI VIJAY KUMAR MAL-HOTRA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what are the procedures for filling up vacancies in the Monopolies

and Restrictive Trade Practices Commission and what are the minimum qualifications for the membership of the said Commission;

202

- (b) how many seats in the Commission are vacant and what steps are being taken to fill them; and
- (c) how will Government ensure that experts close to the high business houses are not appointed as members of Commission?

THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Under sub-section (2) of section 5 of the Monopolies and Restrictive Trade Practices Act, 1969, the Members of the Monopolies and Restrictive Trade Practices Commission are required to be persons of ability, integrity and standing who have adequate knowledge or experience of, or have shown capacity in dealing with, problems relating to economics, law, commerce, accountancy, industry, public affairs or administration. The selection of the Members is made, after considering the names of various persons who satisfy the requirements mentioned above.

- (b) At present one post of Member is vacant and necessary action to select a suitable person is in progress.
- (c) As per sub-section (3) of section 5 of the Monopolies and Restrictive Trade Practices Act, 1969, it is ensured that the person selected for the post of Member of the Commission does not and will not have any such financial or other interest as is likely to affect prejudicially his functioning as a Member.

## Railway station between Shakur Basti and Daya Basti

8786. SHRI VIJAY KUMAR MAL-HOTRA: Will the Minister of RAIL-WAYS be pleased to state:

(a) whether there is any proposal to have a railway station or a rail

204

helt between Shakur Basti (Delhi) and Daya Basti on SPR Section:

Written Answers

- (b) have the railway authorities received any representation connection; and
  - (c) if so, the action taken on it?

STATE IN THE MINISTER OF THE MINISTRY OF RAILWAYS NARAIN): (SHRI SHEO to (c). Representations were received for opening of a halt station between Shakurbasti and Dayabasti stations. The proposal was examined by the Railway Administration but was neither found operationally feasible nor commercially justified. As such, there is no proposal to open a halt station at this point.

### Production of Fertilizers

DHARMA VIR. 8787. SHRI Will the Minister of VASISHT: PETROLEUM. CHEMICALS FERTILIZERS be pleased to state:

- (a) the total production of fertilizers in India during the period 1975-76, 1976-77, 1977-78 together with the names of producing centres and the kind of fertilizer;
- (b) the total imports for the above said years together with same details; and
- (c) the expected position, stocks, production, imports in the first year of the Rolling Plan?

THE MINISTER OF STATE THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILI-JANESHWAR (SHRI MISHRA): (a) Statement I giving the required information is laid on the Table of the House. [Placed in Library. See No. LT-2222/78].

(b) Statement II giving the required information is laid on the Table [Placed in Library. of the House. Sec No. LT-2222/78].

(c) Production during 1978-79 is expected to be 25 lakh tonnes of Nitrogen and 8 lakh tonnes of P. Os. It is not in the public interest to give the information regarding expected stocks and imports in the first year of the Rolling Plan.

#### Platforms at Faridabad

8788. SHRI DHARMA VIR VASISHT: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that there are no platforms at the Central Railway Station of new township Faridabad with the result that old passengers, women and children are put to great trouble; and
- (b) the action if any taken or proposed to be taken on requests from the public?

THE MINISTER OF STATE IN MINISTRY OF RAILWAYS NARAIN): (SHRI SHEO and (b). There are three rail-level platforms at this station and these are considered adequate for the present level of passenger traffic.

# Second Bridge at Faridabad

8789. SHRI DHARMA VIR VASISHT: Will the Minister of RAILWAYS be pleased to state whether the proposal of a second bridge at the new township railway station at Faridabad is under consideration?

THE MINISTER OF STATE IN MINISTRY OF RAILWAYS SHRI SHEO NARAIN): There is no proposal at present to provide a econd foot over-bridge at Faridabad new township station.

# रेलवे के देय एक लाख रुपए की धनराशि

8790. श्री कजराज सिंह: क्या रेल मंत्री राज-का-साहमपुर रेलवे स्टेशन पर स्थित डिस्टिलरी पर बकाया राशि के बारे में